

Setting up of All India Institute of Ayurveda

2084. DR. R. LAKSHMANAN: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether any proposal is pending with Government to set up All India Institute of Ayurveda (AHA) across the country including the State of Tamil Nadu on the lines of AIIMS; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) No.

(b) Does not arise.

Development of airports in Chhattisgarh

†2085. SHRI RAM VICHAR NETAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of airports being developed by the Airports Authority of India (AAI) for which land has been provided by the Chhattisgarh Government and the present status of these airports;

(b) whether Government of Chhattisgarh has been asked for additional land by the Airports Authority of India for these airports, if so, the details thereof;

(c) the number of airports in Chhattisgarh which fall under the AAI; and

(d) the number of airports out of those which are proposed to be upgraded to international standard and by when international flights are likely to operate from these airports?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) For development of Bilaspur airport and Raigarh airport in Chhattisgarh, the Airports Authority of India (AAI) has projected the requirement of 387.3 acres of land at Bilaspur and permanent transfer of the existing airport land of 23 acres along with an additional 569 acres of land at Raigarh. Acquisition and handing over of land free of cost and free from all encumbrances by the State Government is the pre-requisite for development of these airport projects.

†Original notice of the question was received in Hindi.